## Statement of Immovable Property Return for the year 2015 (as on 01.01.2016)

Service: INDIAN CORPORATE LAW SERVICE

Name of Officer (in full): C.Kerketta

Designation: ASSISTANT REGISTRAR OF COMPANIES

Date of Birth: 04.03.1962

Ministry/Department/Office: CORPORATE AFFAIRS / ROC GWALIOR

Grade Pay: 5400/-

Present pay: Rs. 68464.00 Gross Pay

6 11	N. 1.1.1.6	6 1 6	*D X/-1	IC !	II ainad sub athou has	Annual income	Remarks
Name of district	Name and details of	w 0.1	*Present Value	If not in own	How acquired- whether by	Annual income	Remarks
sub-division,	property - housing,	construction/		name state in	purchase, lease**,	from the	
Taluk and	lands and other	acquirement		whose name	mortgage, inheritance gift	property.	
Village in	buildings.	including land in		held and	or otherwise, with date-of-		
which property		case of house and		his/her	acquisition and name with		
is situated.		year when		relationship to	details of persons from		
		purchased.		the	whom acquired.	-	
-				Government		2	
		5		servant.	<b>K</b> 5	Δ	2 ,
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
Manegawon,	2600 Sqr. Et.	Rs. 500000/-	Rs. 25,00,000(approx)	Self	Purchased from Sh. Chabilal	Nil	Loan from
Ranjhi, Tahsil &		(Plot purchase in		12	Coul & Sh. Munnalal Coul		PNB, Rampur
Distt. Jabalpur,		July, 2009 and					Chouraha,
Madhya pradesh		started construction					Jabalpur Rs.
		in 2010)					13,60,000
	2						
	*			1			
							1200

Signature:

Date:

25-01-2016

## NOTES:

- 1) \*In case where it is not possible to assess the value accurately the approximately value in relation to present conditions may be indicated.
- 2) \*\*Includes short term lease also.
- The declaration form is required to be filled in and submitted by every member of Class I and Class II (Group A and Group B) services under rule 15(3) of the Central Civil Services (Conduct) Rules, 1955, [now rule 18(1) of the CCS (Conduct) Rules, 1964] on the first appointment to the service and thereafter at the interval of every twelve months, giving particulars of all immovable property owned, acquired or inherited by him or held by him on lease or mortgage, either in his own name or in the name of any members of his family or in the name of any other person dependent on Government servant.
- 4) The wording 'no change' or 'no addition' or 'as in the previous year' should be avoided and full details provided.
- 5) The Columns should be filled up neatly in capital letters.